

**National Green Tribunal, Eastern Zone Bench**  
**Finance Centre, 3<sup>rd</sup> Floor**  
**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 393

Date: 09.09.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **14.09.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.141/2017/EZ	Alekha Chandra Tripathy Vs State of Odisha & Others	12.10.2020
2	O.A.135/2017/EZ	M/S Balaji Bricks Industry & Another Vs Sate of Odisha & Others	12.10.2020
3	O.A.136/2017/EZ	M/S.MAA Bricks Products & Others Vs State of Odisha & Others	12.10.2020
4	O.A.101/2017/EZ	Dulal Singh Vs. Sate of Odisha & Others	12.10.2020

By order

*Nid. Raihan Patel*  
(Assistant Judicial)

FOR Registrar

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 399

Date: 09.09.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **15.09.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	M.A.No.121/2017/EZ	Paryavaran Suraksha Samiti & Another Vs Union of India & Others In Re Judgment WP(C). 375/2012 (SC)	13.10.2020
2	O.A.47/2017/EZ M.A.93/2017/EZ	Shri Iosterson Sun & Anr Vs. State of Meghalaya & Ors	13.10.2020
3	O.A.93/2017/EZ	Greater Laban Community Development Society Vs State of Meghalaya & Others	13.10.2020
4	Appeal.08/2017EZ	M/s Mahadev Enclave Pvt Ltd Vs State of Bihar & Others	13.10.2020

By order

*Md. Reihan Patil*  
(Assistant Judicial)

For Registrar

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**National Green Tribunal, Eastern Zone Bench**  
**Finance Centre, 3<sup>rd</sup> Floor**  
**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 395

Date: 09.09.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on 16.09.2020 stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 131/2017/EZ	Lambodar Mahant Vs. State of Odisha & Ors.	14.10.2020
2	Original Application No. 175/2017/EZ M.A. No. 368/2017/EZ	Saikat Sen Vs. Union of India & Others	14.10.2020
3	Appeal no. 15/2017/EZ	M/S Pioneer Vs. Orissa Pollution Control Board & Anr.	14.10.2020
4	Original Application no. 01/2018/EZ	Palwal Jithender Reddy Vs. Union of India & ors.	14.10.2020
5	Original Application no. 04/2018/EZ	Kiran Kumar Mishra & ors. Vs. State of Odisha & Ors.	14.10.2020
6	Original Application no. 184/2017/EZ	Saharab Ali Mallick Vs. State of West Bengal & Ors.	14.10.2020
7	Original Application no. 17/2018/EZ	Md.Israil Vs Chief Secretary Govt. of West Bengal & Others	14.10.2020

By order

*Md. Raiba Patil*  
(Assistant Judicial)

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**National Green Tribunal, Eastern Zone Bench**  
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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 396

Date: 09.09.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **17.09.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 120/2016/EZ M.A. No. 338/2017/EZ	Md. Rizwan Vs. State of Jharkhand & Ors.	15.10.2020
2	Original Application No.170/2016/EZ	Saiful Alam Vs. State of West Bengal & Ors.	15.10.2020
3	Original Application no. 146/2017/EZ	Leasure Country Club & Resorts Pvt. Limited & Anr Vs. Union of India & ors.	15.10.2020
4	Original Application no. 173/2017/EZ	Rama Chandra Mahanta & Anr Vs. M/S Serajuddin & Co. & Ors.	15.10.2020
5	Original Application no. 114/2017/EZ M.A. No. 301/2017/EZ	Takam Xavier Vs. Union of India & Ors.	15.10.2020
6	Original Application No. 18/THC/2018/EZ M.A.No.15/2018/EZ	Ramjibanpur Babulal Institution & Another Vs State of West Bengal & Others	15.10.2020

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By order

*Md. Raihan Patel*  
(Assistant Judiciary)



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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 397

Date: 09.09.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **18.09.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Appeal 05/2017/EZ M.A.342/2017/EZ	Purushottam Kumar Vs Board of Revenue Appellate Forum Patna & Others	16.10.2020
2	O.A.120/2017/EZ	Subhas Datta Vs KMRC & Others	16.10.2020
3	O.A.132/2016/EZ	Abdullah Sardar Vs DFO & Others	16.10.2020
4	O.A.No.94/2016/EZ	Sri Debeswar Chutia Vs Oil India Ltd & Others	16.10.2020
5	O.A.No.99/2016/EZ	Savita Kumari Vs. State of Jharkhand & ors.	16.10.2020
6	O.A.No.03/2017/EZ	Sasee Bhusan Pattnaik Vs State of Odisha & Others	16.10.2020
7	O.A.36/2017/EZ	Sivaji Chatterjee VS Himadri Chemicals	16.10.2020
8	O.A.No.134/2017/EZ M.A.334/2017/EZ	Manoj Kumar Dehury Vs State of Orissa & Others	16.10.2020
9	O.A. No. 14/2018/EZ	Kingshuk Majumdar Vs Union of India & Ors	16.10.2020

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By order

*Md. Raimon Patel*  
*16-Asstt. Judge*

